

Dated:-21.09.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (J)

List revised. Nobody is responding for the applicant. Sri B.B. Tripathi, learned counsel for respondents is present.

The O.A. is dismissed for default and for non-prosecution.

S.P.S
Member (A)

Singh
Member (J)

Amit/-

*copy of Order
dictated 22-9-2011
B.B.Singh
27-9-11*